

SHRI M. RUTHNASWAMY: In view of the fact that people believe in all kinds of rumours that this or that Minister this or that Commander or this Or that section of the Army is responsible for the reverses in NEFA, will Government reconsider their decision and publish the report on NEFA reverses, keeping out all that matter which may affect our military operations in future? It is with regard to the past that this enquiry has been made and we would like to know, so that we can have confidence in the Government, and in the Army, —who were responsible for these reverses.

SHRI Y. B. CHAVAN: I think I have answered this question.

MR. CHAIRMAN: He will make a statement keeping out those things that are against the security of the country and the rest he would tell you.

SHRI B. K. P. SINHA: May I take it that the orders and Communications issued by the former Defence Minister to the military commanding officer were made available to the enquiring officials and authorities?

SHRI Y. B. CHAVAN: Whatever records were available, were made available.

#### RE-AUDITION OF ARTISTES

•185. SHRI LOKANATH MISRA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the grounds on which re-audition of a radio artiste, either staff or casual, becomes necessary; and

(b) how long an artiste is entitled to hold a class without re-audition?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI SHAM NATH): (a) (i) When a candidate declared unapproved by the Audition Committee applies for a re-audition for inclusion in the approved list; or

(11) When, with the hope of getting his existing grade improved, an existing artiste of All India Radio applies for a re-audition of his own accord; or

(iii) When All India Radio noticing a deterioration in the standard of his performance, asks an artiste to appear for re-audition.

(b) As long as the standard of performance of an artiste continues to correspond to his existing grade.

SHRI LOKANATH MISRA: May I know, Sir, whether there is a Board to assess whether the standard of the artistes is maintained?

SHRI SHAM NATH: Yes, Sir, there is an arrangement for that.

#### STEPS PROPOSED BY NON-ALIGNED NATIONS FOR A GENERAL DISARMAMENT TREATY

•186. DIWAN CHAMAN LALL: Will the PRIME MINISTER be pleased to state what steps are being advanced by the non-aligned nations at the Eighteen Nations Disarmament Conference in Geneva to bring the United States of America and her allies and the Union of Soviet Socialist Republics and her allies to agree on a General Disarmament Treaty?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI LAKSHMI N. MENON): No specific proposals have been made by the eight non-aligned nations in the Eighteen Nations Disarmament Conference on the points of differences between the two groups. However, some of the procedural suggestions made by India, and other non-aligned nations, as for example, the idea of informal sessions on specific issues, frequent meetings of the co-Chairmen and the establishment of committees in addition to plenary meetings, have been accepted and have proved helpful.